

12.44 hrs.

**ANTIQUITIES AND ART TREASURES BILL\***

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : I beg to move for leave to introduce a Bill to regulate the export trade in antiquities and art treasures, to provide for the prevention of smuggling of, and fraudulent dealings in, antiquities, to provide for the compulsory acquisition of antiquities and art treasures for preservation in public places and to provide for certain other matters connected therewith or incidental or ancillary thereto.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to regulate the export trade in antiquities and art treasures, to provide for the prevention of smuggling of, and fraudulent dealings in, antiquities, to provide for the compulsory acquisition of antiquities and art treasures for preservation in public places and to provide for certain other matters connected therewith or incidental or ancillary thereto."

*The motion was adopted*

PROF. S. NURUL HASAN : I introduce the Bill.

12.45 hrs.

**RULERS OF INDIAN STATES (ABOLITION OF PRIVILEGES) BILL\***

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : I beg to move for leave to introduce a Bill further to amend certain enactments consequent on derecognition of Rulers of Indian States and abolition of privy purses, so as to abolish the privileges of Rulers and to make certain transitional provisions to enable the said Rulers to adjust progressively to the changed circumstances.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend certain enactments consequent on derecognition of Rulers of Indian States and abolition of privy purses, so as to abolish the privileges of Rulers and to make certain transitional provisions to enable the said Rulers to adjust progressively to the changed circumstances."

*The motion was adopted*

SHRI H. R. GOKHALE : I introduce the Bill.

12. 46 hrs.

**MINES AND MINERALS (REGULATION AND DEVELOPMENT) AMENDMENT BILL\***

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMANGALAM) : I beg to move for leave to introduce a Bill further to amend the Mines and Minerals (Regulation and Development) Act, 1957.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Mines and Minerals (Regulation and Development) Act, 1957.

*The motion was adopted.*

SHRI S. MOHAN KUMARAMANGALAM : I introduce the Bill.

12.47 hrs.

**DENTISTS (AMENDMENT) BILL — Contd.**

MR. SPEAKER : We will now take up further consideration of the Dentists (Amendment) Bill. Dr. Laxminarain Pandeya was on his legs. He may continue his speech.

\* Published in Gazette of India Extraordinary Part II, Section 2, dated 21.8.72.

† Introduced with the recommendation of the President.